

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.12
I.A.Nos.99/2021,757/2023,
03/2024, 149/2024 in
C.P. (IB) No.148/BB/2017

IN THE MATTER OF:

M/s. Concentrix Daksh Services India Pvt. Ltd. ... Petitioner
Vs.
M/s. Le Ecosystem Technology India Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 23.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Shri Samjyor L.
For R-2 in IA 99/2021 : Shri Narendra Kumar
For the Applicant in IA 757/2023 : Shri Pawan Sharma

ORDER

1. Heard the Ld. Counsels for the parties.
2. The Ld. Counsel for the Liquidator submitted that he has filed an Application for extension of liquidation period and he has cleared all the office objections raised by the Registry. However, the same is not listed today. The Registry is directed to verify the same and list it on the next date of hearing, if it is in order, in all aspects.
3. List the matter on **14.06.2024.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)
Puja

Sd/-
K. BISWAL
MEMBER (JUDICIAL)